GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5893 ANSWERED ON:30.04.2010 DENTAL COUNCIL OF INDIA

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the works and reforms carried out by the Dental Council of India (DCI) to maintain high standards in dental education in the country during the last three years and the current year;
- (b) whether the DCI has conducted any surprise inspections of dental colleges during the said period;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has received reports/complaints regarding various kinds of irregularities and corruption in DCI;
- (e) if so, the details thereof and the action taken in this regard; and
- (f) the steps taken or proposed to be taken by the Government to ensure that high standards in medical education are maintained by DCI?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): The Dental Council of India has been primarily entrusted with the duties and responsibilities to regulate the profession of dentistry and the highest standard of dental education in the country is maintained as per regulations framed under the respective subjects. Following DCI regulations were either framed or amended:-
- 1. DCI Regulations, 2006
- 2. Revised BDS course Regulation; 2007
- 3. Revised MDS course Regulation; 2007
- 4. DCI (Miscellaneous) Regulation; 2007
- 5. Dental Hygienists course Regulation; 2008
- 6. Dental Mechanics course Regulation; 2008
- 7. DCI Post Graduate Diploma course Regulations (Dental Materials),2008
- 8. DCI Post Graduate Diploma Course Regulations, 2008
- 9. DCI Regulations on Curbing the Menace of Ragging in Dental Colleges, 2009
- 10. DCI Screening Test Regulations, 2009
- (b) & (c): As per DCI regulations, 94 inspections including surprise inspections were carried out at the dental colleges to ascertain the infrastructural facility, equipment and teaching faculty by the inspectors approved by the DCI. Based on their findings, the Executive Committee of DCI considered the Inspection reports and sent recommendations for approval of the Government. The Central Government, based on the recommendations issues permission for new colleges/renewal of permission by 31st March and 15th July in respect of MDS/BDS respectively.
- (d): No.
- (e): Does not arise.
- (f): Development of Dental Education is an ongoing process.